

ORISSA HIGH COURT

FILING REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31843/2025	SANTU A SANTA @ SANTOSH NAIK VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /419 /2025 () //	AOD20230000734C202500008
2	D-BLAPL/31847/2025	SUDHIR NAYAK @ SUDHIR KUMAR NAYAK VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	KHUNTUNI /37 /2024 () //	
3	D-BLAPL/31848/2025	PURUSHOTTAM SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	/ /0 () //	
4	D-BLAPL/31851/2025	SK.KURBAN @ LALTU@ NALTU KHAN VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /419 /2025 () //	AOD20230000734C202500009
5	D-BLAPL/31853/2025	GURUPADA GAEN @ GAYAN VS STATE OF ODISHA	APURBA DAS VS	NAIKANI-DIHI /238 /2024 () //	AOR20230000183C202500004
6	D-BLAPL/31863/2025	KANHA @ KANHU RAULA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /265 /2025 () //	AOD20240000242C202500246
7	D-BLAPL/31866/2025	SURESH BAGARTI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	KANTAMAL /46 /2025 () //	
8	D-BLAPL/31870/2025	RISHI PRADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	TALSARA /207 /2025 () //	
9	D-BLAPL/31881/2025	TITUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /241 /2025 () //	
10	D-BLAPL/31882/2025	NASIRUDDIN KHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SOSO /208 /2025 () //	
11	D-BLAPL/31883/2025	TITUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /141 /2025 () //	

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12	D-BLAPL/31889/2025	K.P. SUBHAM VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-7 /211 /2025 () //	
13	D-BLAPL/31890/2025	MAHALAXMI KARBAD @ MAHALAXMI CORVAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MADHUPATNA /284 /2025 () //	
14	D-BLAPL/31895/2025	GANESH DAS VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /645 /2025 () //	
15	D-BLAPL/31903/2025	SANADHAR PANGI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MATHILI /83 /2025 () //	AOD20240000239C202500026
16	D-BLAPL/31908/2025	GUNU @ PINTU DAS VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BARANGA /479 /2024 () //	
17	D-BLAPL/31909/2025	GUPTA PANGI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	UMERKOTE /18 /2020 () //	
18	D-BLAPL/31925/2025	DAMODAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //	
19	D-BLAPL/31929/2025	TUMBANATH MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //	
20	D-BLAPL/31932/2025	MANA @ MEHEBUB AHAMAD KHAN @ MAHEBUB KHAN @ MAHEBUB SAHEMAD KHAN VS STATE OF ODISHA	KANUS CUMABHONSA VS	BARAMBA /214 /2024 () //	
21	D-BLAPL/31933/2025	SUMATI MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //	
22	D-BLAPL/31935/2025	SANKAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //	
23	D-BLAPL/31938/2025	RAJA @ RAJARAM JENA	JYOTIRMAYA SAHOO	BUGUDA /572 /2025	

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		VS	VS	()	
24	D-BLAPL/31939/2025	STATE OF ODISHA KISHAN PRUSTY	RAJAT KUMAR PADHI	JAJPUR TOWN /422 /2025	AOR20230001225C202500003
		VS	VS	()	
25	D-BLAPL/31941/2025	STATE OF ODISHA RAJA KUMAR @ RAJA SAHU	JYOTIRMAYA SAHOO	BUGUDA /572 /2025	
		VS	VS	()	
26	D-BLAPL/31944/2025	STATE OF ODISHA BANAMALI MALLICK	JYOTIRMAYA SAHOO	MOHANA /118 /2025	
		VS	VS	()	
27	D-BLAPL/31945/2025	STATE OF ODISHA TAPAN SAMAL	MANOJ KUMAR PANDA	TANGI /198 /2025	
		VS	VS	()	
28	D-BLAPL/31948/2025	STATE OF ODISHA TUFAN CHOUDHURY	SOUMYA RANJAN DAS	LAHUNIPADA /144 /2024	
		VS	VS	()	
29	D-BLAPL/31951/2025	STATE OF ODISHA ASHIS KHESS	SOUMYA RANJAN DAS	DEOGARH /594 /2024	
		VS	VS	()	
30	D-BLAPL/31955/2025	STATE OF ODISHA MILU LENKA @ SUDHANSU LENKA	KASHINATH PATTANAIAK	BARANGA /344 /2025	
		VS	VS	()	
31	D-BLAPL/31956/2025	STATE OF ODISHA BUNU @ SMRUTIRANJAN BAL	CHIRANJIB ROUT	TALCHER TOWN /1000 /2025	
		VS	VS	()	
32	D-BLAPL/31959/2025	STATE OF ODISHA RAKESH DEHURY	BIBHUTI BHUSAN BEHERA	BANARAPAL /287 /2025	
		VS	VS	()	
33	D-BLAPL/31962/2025	STATE OF ODISHA SUJIT BEHERA	BIBHUTI BHUSAN BEHERA	BANARAPAL /287 /2025	
		VS	VS	()	
34	D-BLAPL/31964/2025	STATE OF ODISHA JAGADISH DEHERIA	AMITAV TRIPATHY	KANTAMAL /46 /2025	
		VS	VS	()	

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35	D-BLAPL/31966/2025	STATE OF ODISHA LALMAN SAHU VS	AMITAV TRIPATHY VS	// KANTAMAL /46 /2025 ()	
36	D-BLAPL/31971/2025	STATE OF ODISHA LINGARAJ KANHAR VS	MADHUMITA PANDA VS	// BHUBANESWAR G.R.P.S. /91 /2024 ()	
37	D-BLAPL/31973/2025	STATE OF ODISHA AKASH KULDIP VS	SABYASACHI MISHRA VS	// SEMILLIGUDA /115 /2025 ()	
38	D-BLAPL/31974/2025	STATE OF ODISHA JITENDRA BARSATIA VS	DHIRENDRA KUMAR MOHAPATRA VS	// TALSARA /90 /2025 ()	
39	D-BLAPL/31976/2025	STATE OF ODISHA SONJIT BHOWNIK @ SANJIT BHOWMICK VS	SURYAKANTA DASMOHAPATRA VS	// EOW,BHUBANESWAR /21 /2016 ()	AOR20220004152C202500030
40	D-BLAPL/31979/2025	STATE OF ODISHA JUJESTI SARAF @ JUDHISTIR SAMAL VS	TARA PRASAD MOHAPATRA VS	// BELPARA /227 /2025 ()	
41	D-BLAPL/31980/2025	STATE OF ODISHA USHAMANI MOHAPATRA VS	JAGAJIBAN PRADHAN VS	// BETNOTI /330 /2025 ()	
42	D-BLAPL/31986/2025	STATE OF ODISHA CHANDRAKANTA PUJARI @ CHANDARAKANTA PUDHAPALI MAHAPATRA VS	DIPALI MAHAPATRA VS	// TALABANIA /23 /2025 ()	
43	D-BLAPL/31988/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA @ DIPU VS	SANJIB KUMAR BHANJADEO VS	// REMUNA /98 /2025 ()	
44	D-BLAPL/31992/2025	STATE OF ORISSA BHARATI BISWAS VS	BIBHU PRASAD CHHUALSINGH VS	// / /0 ()	
45	D-BLAPL/31993/2025	STATE OF ODISHA SOMANATH BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// KHANDAGIRI P.S. /552 /2025 ()	

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46	D-BLAPL/31994/2025	RONI JAY KUMAR JHA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS STATE OF ODISHA	// () //	AOD20240000587C202500026
47	D-BLAPL/31996/2025	MD. ASIF VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS STATE OF ODISHA	JHARSUGUDA SADAR /201 /2025 () //	AOD20240000587C202500025
48	D-BLAPL/31999/2025	SURESH KU. MOHAPATRA @ SURIA @ SURESH KUMAR MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS STATE OF ODISHA	SPL.TASK FORCE /13 /2023 () //	
49	D-BLAPL/32003/2025	PRAVA @ PRAVAT SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS STATE OF ODISHA	BAGHAMARI /72 /2023 () //	
50	D-CMP/42565/2025	ARABINDO JENA VS HINJLICUT MUNICIPALITY, GANJAM	SWAYAMJIT ROUT VS HINJLICUT MUNICIPALITY, GANJAM	// () //	
51	D-CMP/42612/2025	MANU SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS STATE OF ODISHA	// () //	
52	D-CMP/42622/2025	SUBRAT KUMAR PASAYAT VS AKHAYA KUMAR SAHOO	KALPATARU MISHRA VS AKHAYA KUMAR SAHOO	// () //	
53	D-CMP/42641/2025	SWAPNARANI JAMES VS ABANTI KUMARI MOHAPATRA	SUBHRANSU BHUSAN MOHANTY VS ABANTI KUMARI MOHAPATRA	// () //	
54	D-CONTC/42389/2025	SARATA KUMAR DASH VS ARINDAM DAKUA, IAS, DIRECTOR OF MUNICIPAL ADMINISTRATION	MANOJ PANIGRAHI VS ARINDAM DAKUA, IAS, DIRECTOR OF MUNICIPAL ADMINISTRATION	// () //	AOR20220001665C202500104
55	D-CONTC/42391/2025	PRAFULLA KUMAR DASH VS USHA PADHEE, IAS, PRINCIPAL SECRETARY, DEPARTMENT OF HOUSING AND URBAN DEVELOPMENT DEPARTMENT	MANOJ PANIGRAHI VS USHA PADHEE, IAS, PRINCIPAL SECRETARY, DEPARTMENT OF HOUSING AND URBAN DEVELOPMENT DEPARTMENT	// () //	AOR20220001665C202500105
56	D-CONTC/42406/2025	B. DANDAPANI PATRA VS UMA SANKA BEHERA, OAS	VIVASWAT MOHAPATRA VS UMA SANKA BEHERA, OAS	// () //	
57	D-CONTC/42409/2025	RUMA BEHERA	ADV.	//	

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		VS	VS	0	
		CHANCHAL RANA,IAS		//	
58	D-CONTC/42424/2025	R.PARSURAM	ADV.	//	
		VS	VS	0	
		SURESH KUMAR VSHISHTH,IAS		//	
59	D-CONTC/42426/2025	DHARITRY SETHY @ ANIRBAN	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN,IAS		//	
60	D-CONTC/42427/2025	KAMPABHAI VOCATIONAL TRAINING INSTITUTE LAMPED., BBSR	ADV.	//	AOR20220001600C202500134
		VS	VS	0	
		ANANYA DAS, IAS, STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY		//	
61	D-CONTC/42428/2025	KESHAB CHANDRA SETHY	ADV	//	AOR20220001600C202500135
		VS	VS	0	
		G EDISON, SECRETARY IN CHARGE, PARADIP PORT TRUST		//	
62	D-CONTC/42432/2025	BANAMALI BEHERA	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
63	D-CONTC/42442/2025	ANIL KUMAR PATRA	ADV.	//	
		VS	VS	0	
		SWATI MISHRA,OAS		//	
64	D-CONTC/42445/2025	GAJENDRA BEHURA	ADV.	//	
		VS	VS	0	
		SATI MISHRA,OAS		//	
65	D-CONTC/42446/2025	MAHENDRA KUMAR MUDULI	ADV.	//	
		VS	VS	0	
		SWATI MISHRA,OAS		//	
66	D-CONTC/42450/2025	UMAKANTA SWAIN	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
67	D-CONTC/42454/2025	KEDARNATH SARANGI	ADV.	//	
		VS	VS	0	
		ARVIND SINGH,CEO,TPCODL,BBSR,KHORDHA		//	
68	D-CONTC/42460/2025	JAYANTI BALA SAMAL	ADV.	//	
		VS	VS	0	

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69	D-CONTC/42465/2025	SAMEER RANJAN DASH,TAHASILDAR-CUM-EXECUTIVE MAGISTRATE,DHARMASALA,JAJAPUR SHANKAR DAS VS YAMINI SARANGI,IAS	BISWAJIT PARIDA VS	// ()	
70	D-CONTC/42475/2025	JAMUNA MAHANTA VS SATYANATH NAIK,BDO,SORO,BALASORE	ADV. VS	// ()	
71	D-CONTC/42476/2025	KALPITA MOHANTY VS SATYANATH NAIK,BDO,SORO,BALASORE	ADV. VS	// ()	
72	D-CONTC/42477/2025	JYOSTNA RANI DALEI VS SADANANDA MOHANTY,REGIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD.,BBSR,KHURDHA	ADV. VS	// ()	
73	D-CONTC/42479/2025	DR.KABIR CHARAN SWAIN VS ARAVIND AGRAWAL,IAS	KUNAL KUMAR SWAIN VS	// ()	
74	D-CONTC/42500/2025	PRADIP KUMAR MALLICK VS SUMIT KUMAR SENAPATI, GENERAL MANAGER, PARADEEP PHOSPHATE LTD	ADV. VS	// ()	AOR20220001523C202500122
75	D-CONTC/42521/2025	MAMATA MOHAPATRA VS SHALINI PANDIT,IAS	ADV. VS	// ()	
76	D-CONTC/42530/2025	NIROJ KUMAR DAS VS ASHOK CHANDRA,MD AND CEO,PNB,NEW DELHI	ARYA TRIPATHY VS	// ()	
77	D-CONTC/42536/2025	LOKANATH SAHOO VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// ()	
78	D-CONTC/42538/2025	RAMESH CHANDRA SAHOO VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// ()	
79	D-CONTC/42539/2025	TRINATH BISWAL VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// ()	

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80	D-CONTC/42541/2025	SANTOSH KUMAR MAHABHOI VS	ADV. VS	// ()	
81	D-CONTC/42542/2025	BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA SUSANTA MOHAPATRA VS	ADV. VS	// ()	
82	D-CONTC/42593/2025	USHA PADHEE,IAS RAMANANDA MISHRA VS	ADV. VS	// ()	
83	D-CONTC/42595/2025	NIVEDITA PRUSTY,IAS BIKASH CHANDRA BHUYAN VS	ADV. VS	// ()	
84	D-CONTC/42598/2025	GIRISH S.N.,IAS PRITISH KUMAR MUDILI @ PRITISH MUDULI VS	ADV. RAKESH KUMAR SARANGI VS	// ()	
85	D-CONTC/42605/2025	ARVIND AGARWAL,IAS RATNAKAR DAS VS	RAKESH KUMAR SARANGI VS	// ()	
86	D-CONTC/42607/2025	ARVIND AGARWAL,IAS VIJAYANANDA PARICHHA VS	RAKESH KUMAR SARANGI VS	// ()	
87	D-CONTC/42623/2025	ARVIND AGRAWAL,IAS DAMBARUDHAR SWAIN VS	ABHIRAM SWAIN VS	// ()	
88	D-CRLA/31871/2025	DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY,DEPT OF REVENUE AND DISASTER MANAGEMENT,BBSR,KHURDA PINTU ADHE VS	SAMARENDRA BAHADUR VS	HEMGIR /125 /2019 ()	
89	D-CRLA/31897/2025	STATE OF ODISHA NILAMANI SETHI VS	NIRANJAN PANDA VS	// KUAKHIA /185 /2016 ()	AOD20250000124C202500011
90	D-CRLA/31927/2025	STATE OF ODISHA AMAN TIWARI VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA GRPS /88 /2025 ()	
91	D-CRLA/31936/2025	STATE OF ODISHA JAGDISH @ MUNNA GANDHA	ANAND JENA	// HEMGIR /127 /2016	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/31940/2025	JAIPRAKASH PRADHAN	ANAND JENA	HEMGIR /127 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMA/31859/2025	CHHABIRANI PANDA	JAGANNATH BHUYAN	BALLIGUDA /188 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMA/31911/2025	LALITA SETHI	ADV.	MAHANGA /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/31849/2025	BANITA SAHU	ARUN KUMAR DAS 1	MUDANPUR RAMPUR /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/31850/2025	SUBODH CHANDRA ACHARYA	ARIJEET MISHRA	ANGUL TOWN /128 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/31865/2025	CHANDRAKANT BHANU MOHANTY @ CHANDRAKANT MOHANTY	ANIL MOHANTY MISHRA	CUTTACK SADAR /696 /2021	AOR20220001610C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/31867/2025	MAHARAGU@MAHARAGHU CHHANDA	BIKASH KARNA	MANAMUNDA /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/31875/2025	SUSHAMA KUJUR	PRAMOD CHANDRA SEJPADA	TALSARA /62 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/31877/2025	RAJESH KHAN	HEMANT KUMAR MUND	CAPITAL P.S. /449 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/31880/2025	SUSANTA BHUYAN	AMARENDRA SAHOO	SINGLA /209 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/31884/2025	DEBENDRA MANDAL	SOUMIK SPANDAN TRIPATHY	REMUNA /180 /2013	
		VS	VS	()	

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103	D-CRLMC/31885/2025	STATE OF ODISHA BIJAYALAXMI DASH VS	SOMA PATNAIK VS	// NADANAKANAN P.S. /107 /2022 ()	AOD20240000363C202500026
104	D-CRLMC/31888/2025	STATE OF ODISHA KALU @ MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL VS	BRUNO PRASAD JENA VS	// PADAMPUR /231 /2025 ()	
105	D-CRLMC/31891/2025	STATE OF ODISHA MAHAMMAD SOEB@MD. SOAIB@MAHAMUD SOIB VS	UMAKANTA BARIK VS	// DABUGAM /192 /2024 ()	
106	D-CRLMC/31893/2025	STATE OF ODISHA BANAMALI SABAR VS	PRASANTA KUMAR PANDA VS	// JARADA /101 /2025 ()	
107	D-CRLMC/31899/2025 CRLMC/4249/2025	STATE OF ODISHA HIRAK KUMAR PARIDA VS	RAJAT KUMAR PANDA VS	// NALCO /175 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001122/2022	
108	D-CRLMC/31900/2025	STATE OF ODISHA PRADEEP NAG VS	SUSHANTA KUMAR JOSHI VS	// MUDANPUR RAMPUR /235 /2015 ()	
109	D-CRLMC/31902/2025	STATE OF ODISHA RANJIT KUMAR DASH VS	DURGA PRASAD DHAL VS	// PATTAMUNDAI /243 /2018 ()	
110	D-CRLMC/31906/2025	STATE OF ODISHA JITENDRA BISWAL @ LULU VS	TRILOCHAN NANDA VS	// BOLANGIR TOWN /27 /2021 ()	
111	D-CRLMC/31907/2025	STATE OF ODISHA SOUMYA RANJAN KANUNGO VS	JNYANANANDA PANDA VS	// //0 ()	
112	D-CRLMC/31916/2025	STATE OF ODISHA PRIYA RANJAN BEHERA SUNIL CHANDRA ROY VS	DEBASISH SAMAL VS	// //0 ()	
113	D-CRLMC/31921/2025	STATE OF ODISHA SAROJINI GOCHHI VS	BIBHUDHENDRA KUMAR RATH VS	// //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/31926/2025	STATE OF ODISHA VS KRISHNA SAHOO	PARTHA SARATHI NAYAK, A.G.A. VS	// () //	LOD20240000172C202500402
115	D-CRLMC/31930/2025	SUDHANSU JANA@JENA@RAJU VS STATE OF ODISHA	DHANANJAYA DAS VS	MARINE PST TALCHUA /45 /2018 () //	
116	D-CRLMC/31934/2025	SANTOSH KUMAR MAHALIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHUSURI /275 /2023 () //	
117	D-CRLMC/31943/2025	MONALISHA NAYAK VS BISWARANJAN MOHARANA	RAMAKANTA NAYAK VS	/ /0 () //	
118	D-CRLMC/31946/2025	ARJUN BARAL @ ARJUNA BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PHIRINGIA /117 /2019 () //	
119	D-CRLMC/31958/2025	KAPIL KUMAR GURU VS RAJEEV LOCHAN SAHU	KARUNAKAR DAS VS	/ /0 () //	
120	D-CRLMC/31975/2025	PADMINI BEHERA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	/ /0 () //	
121	D-CRLMC/31987/2025	SANTOSH KUMAR NAYAK VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	/ /0 () //	
122	D-CRLMC/32001/2025	PURASTAM @ PURASHTTAM PRADHAN @ BABU VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /138 /2020 () //	
123	D-CRLMC/32004/2025	MADHUSMITA JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SAHID NAGAR P.S. /183 /2015 () //	AOD20250001139C202500001
124	D-CRLMP/31842/2025	RASHMI RANJAN SAHOO VS STATE OF ODISHA	DEBI PRASAD CHOWDHURY VS	/ /0 () //	
125	D-CRLMP/31845/2025	SURYAMANI TRIPATHY	PRIYA RANJAN SINGH	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/31886/2025	DIPTIMAYEE BARIK	BISWA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/31896/2025	AJI PALEI	UMAKANTA BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/31901/2025	SOUMYA PRAKASH PARHI	RAJAT KUMAR PANDA	/ /0	
		VS	VS	()	
		AMRUTA DASH		//	
129	D-CRLMP/31917/2025	BRUNDABATI BIDIKA	GOPINATH MISHRA	/ /0	
		VS	VS	()	
		PABITRA GANTA		//	
130	D-CRLMP/31947/2025	RANJUBALA BEHERA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/31953/2025	MADAN NATH	SANAT KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/31968/2025	SUKANTI SINGH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/31970/2025	TANWEER HOSSAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/31972/2025	YUVRAJ SHAM MANE	SHYAM MANOHAR	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/31984/2025	PANCHANAN GHADEI	KULDEEP MOHANTY	BALIAPAL /249 /2025	AOD2024000012C202500238
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/32002/2025	MANAS KUMAR JENA	AJIT KUMAR SAHOO	BHADRAK RURAL /453 /2025	AOR20220001563C202500060
		VS	VS	()	

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137	D-CRLMP/32005/2025	STATE OF ODISHA M/S EVOS BUILDCON PVT. LTD., KHURDA VS	SAIBRATA RATH VS	// //0 ()	
138	D-CRLREV/31856/2025 CRLREV/779/2025	STATE OF ODISHA DIBYARANJAN BEHERA VS	SAMAPIKA MISHRA VS	// KEONJHAR TOWN /328 /2015 C.J.M.,KEONJHAR(Kendujhar)	
139	D-CRLREV/31860/2025	STATE OF ODISHA AMIT KUMAR BARIK VS	TAPAN MISHRA VS	ST/0000009/2025 RAGHUNATHPALI /302 /2022 ()	
140	D-CRLREV/31869/2025	STATE OF ODISHA MADAN MOHAN PANIGRAHI VS	BHABANI SHANKAR DASPARIDA VS	// KEONJHAR TOWN /2 /2024 ()	
141	D-CRLREV/31931/2025	STATE OF ODISHA SANJUKTA PATRA VS	GOPINATH MISHRA VS	// MAHILA P.S.(BBSR) /2 /2003 ()	
142	D-CRLREV/31998/2025	STATE OF ODISHA NIRANJAN DASH VS	DEBIDUTTA MOHAPATRA VS	// PIPLI /297 /2024 ()	AOD20220004576C202500049
143	D-FAO/42417/2025	STATE OF ODISHA SENIOR DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., Bhubaneswar VS	NEELADRI RAMS VS	// // ()	
144	D-FAO/42582/2025	BENU BHOI ANITA BEHERA VS	KARUNAKAR DAS VS	// // ()	
145	D-FAO/42591/2025	UNION OF INDIA BANITA DAS VS	KARUNAKAR DAS VS	// // ()	
146	D-FAO/42594/2025	UNION OF INDIA MADHUSUDAN BEHERA VS	KARUNAKAR DAS VS	// // ()	
147	D-LAA/42556/2025	UNION OF INDIA SARASWATI DAS VS COLLECTOR, JAGATSINGHPUR	KISHORE KUMAR JENA VS	// // () //	

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148	D-LAA/42602/2025	DULANA BEHERA VS COLLECTOR, JAGATSINGHPUR	KISHORE KUMAR JENA VS	// 0 //	
149	D-MACA/42458/2025	PRAMILA NAYAK VS SESHADEV PRADHAN	DEBASISH PATNAIK VS	// 0 //	
150	D-MATA/42480/2025	SRIKANTA DIGAL VS RUPALI NAYAK	SURYAKANTA DWIBEDI VS	// 0 //	
151	D-MATA/42627/2025	PRATAP BEURIA VS DIPTIREKHA MALLICK	SOMANATH NANDA VS	// 0 //	
152	D-MSA/42423/2025	M/S UTKAL REALTORS PVT. LTD., BBSR VS MANDAKINI MOHANTY	LALIT KUMAR MAHARANA VS	// 0 //	
153	D-RPFAM/42560/2025	PURNA CHANDRA NAIK VS MAMINA NAIK	BISWAJIT MAHARANA VS	// 0 //	
154	D-RPFAM/42572/2025	KAILASH CHANDRA HOTA VS PADMINI HOTA	BHABANI SANKAR MISHRA VS	// 0 //	
155	D-RSA/42419/2025	M/S UTKAL REAITORS PVT. LTD., BBSR VS MANDAKINI MOHANTY	LALIT KUMAR MAHARANA VS	// 0 //	
156	D-RSA/42648/2025	SANTOSH KUMAR JAISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
157	D-RVWPET/42485/2025	ABINASH BARIK VS AMRITA PRIYADARSINI MOHAPATRA	DEBADATTA MOHANTY VS	// 0 //	
158	D-TRP(C)/42506/2025	GAYATRI PRIYADARSHINI VS BIBHUTI BHUSAN SETHY	KAUSTUVA MOHANTY VS	// 0 //	
159	D-TRP(C)/42610/2025	GITANJALI MALLIK	SURESH CHANDRA PRADHAN	//	AOR20220003509C202500060

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		VS	VS	()	
160	D-WA/42433/2025	SANTOSH MALLIK RAGHUNATH SAHOO	ASHOK KUMAR MOHAPATRA	//	AOR20220001551C202500011
		VS	VS	()	
161	D-WA/42444/2025	MANAGING DIRECTOR, ODISHA STATE COOPETIVE BANK LTD PRASANNA KUMAR BEHERA	ASHOK KUMAR MOHAPATRA	//	AOR20220001551C202500010
		VS	VS	()	
162	D-WA/42461/2025	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD ASHOK KUMAR MOHAPATRA	SOUMYA MISHRA	//	
		VS	VS	()	
163	D-WA/42470/2025	STATE OF ODISHA HRUSIKESH MISHRA	KARUNAKAR RATH	//	
		VS	VS	()	
164	D-WA/42471/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000200C202500423
		VS	VS	()	
165	D-WA/42472/2025	BRAJA KISHORE PANDA STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000172C202500400
		VS	VS	()	
166	D-WA/42473/2025	DEEPAK ROUT STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000194C202500420
		VS	VS	()	
167	D-WA/42504/2025	RABINDRANATH BARIK PRADIP KUMAR MISHRA @ PRADEEP KUMAR MISHRA	ASHOK KUMAR MISRA	//	
		VS	VS	()	
168	D-WA/42545/2025	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202500421
		VS	VS	()	
169	D-WA/42547/2025	DIGBIJAYANI BAGHA STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202500422
		VS	VS	()	
170	D-WA/42548/2025	KAISORIKA ROUSTRAY STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202500424
		VS	VS	()	

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171	D-WA/42585/2025	SOUMYA RANJAN PATI STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// // ()	LOD20240000200C202500425
172	D-WA/42634/2025	ABHAYA KUMAR MAHAPATRA PRIYADARSHI SANGRAM KESHARI KHUNTIA VS	SOHAN MISHRA VS	// // ()	
173	D-WP(C)/42390/2025	HEMANTA NAYAK LAXMIKANTA KUMAR VS	PAMI RATH VS	// // ()	
174	D-WP(C)/42392/2025	STATE OF ODISHA DEBADUTTA MOHARANA VS	SONALI PRUSTY VS	// // ()	
175	D-WP(C)/42393/2025	STATE OF ODISHA DEBASISH MALLICK VS	SONALI PRUSTY VS	// // ()	
176	D-WP(C)/42394/2025	STATE OF ODISHA SOUMYA RANJAN BARIK VS	SONALI PRUSTY VS	// // ()	
177	D-WP(C)/42395/2025	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	SONALI PRUSTY VS	// // ()	
178	D-WP(C)/42396/2025	STATE OF ODISHA BENUDHAR BEHERA VS	SONALI PRUSTY VS	// // ()	
179	D-WP(C)/42397/2025	STATE OF ODISHA KARTIK CHANDRA DAS VS	SONALI PRUSTY VS	// // ()	
180	D-WP(C)/42398/2025	STATE OF ODISHA CHANDAN DALAI VS	SONALI PRUSTY VS	// // ()	
181	D-WP(C)/42399/2025	STATE OF ODISHA AKASH KUMAR NAIK VS STATE OF ODISHA	SONALI PRUSTY VS	// // () //	

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182	D-WP(C)/42400/2025	SOUBHAGYA RANJAN BISWAL @ BISHWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
183	D-WP(C)/42401/2025 WP(C)/29382/2025	BINMAY DAS MOHAPATRA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
184	D-WP(C)/42402/2025	SATYA RANJAN MOHARANA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
185	D-WP(C)/42403/2025	SUBHENDU BARAL VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
186	D-WP(C)/42404/2025	ANANDA NAYAK VS THE MANAGER (CLAIMS), LIFE INSURANCE CORPORATION OF INDIA, BBSR	BIJAYA KUMAR NAYAK (3) VS	// 0 //	
187	D-WP(C)/42405/2025	SUDHANSU SAMAL VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
188	D-WP(C)/42407/2025	JALESWAR MALLIK VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
189	D-WP(C)/42408/2025	AMIT KUMAR ROUT VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
190	D-WP(C)/42410/2025	PRIYABRAT SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
191	D-WP(C)/42411/2025	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
192	D-WP(C)/42412/2025	DUSMANTA JENA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
193	D-WP(C)/42413/2025	ELEENA DASH	SRINIVAS MOHANTY	//	AOR20240000732C202500044

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/42414/2025	MANOJ KUMAR DHAL	SONALI PRUSTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/42415/2025	MINAKETAN GIRI	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/42416/2025	SRIKUMAR SUNDARAY	SRINIVAS MOHANTY	//	AOR20240000732C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/42418/2025	SUSHANT MISHRA	MANORANJAN MISHRA	//	
	WP(C)/29375/2025	VS	VS	()	
		DISCIPLINARY AUTHORITY CUM DEPUTI GENERAL MANAGER, CENTRAL BANK OF INDIA,/MUMBAI			
198	D-WP(C)/42420/2025	SANKHA CHANDRA TUDU	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/42421/2025	BASANTI PANIGRAHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/42422/2025	KENDRIKELA G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500226
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/42425/2025	BANSPAL GRAMPANCHAYAT SARIYA SANGHA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500225
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/42429/2025	PRADOSH KUMAR SUTAR	DEVI PRASAD DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/42430/2025	AKSHAYA KUMAR SWAIN	ASHOK KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/42431/2025	SUKANTI BARIK	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202500027
		VS	VS	()	

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205	D-WP(C)/42434/2025	STATE OF ODISHA SECRETARY KHANTAGHAR GRAM PANCHAYAT STARIYA MAHASANDEO, KEONJHAR	SPRINTAR KISHAN DEO	//	
		VS	VS	0	
206	D-WP(C)/42435/2025	STATE OF ODISHA PRESIDENT, SUNATANGIRI GRAM PANCHAYAT STARIYA SANKESHARIKHEDDA, KEONJHAR	PRATAP KESHARI KHEDDA	//	
		VS	VS	0	
207	D-WP(C)/42436/2025	STATE OF ODISHA SECRETARY BINIDA GRAM PANCHAYAT STARIYA SANGHAR, KEONJHAR	SPRINTAR KISHAN DEO	//	
		VS	VS	0	
208	D-WP(C)/42437/2025	STATE OF ODISHA SECY SARASAPASI GRAM PANCHAYAT STARIYA SANGHAR, KEONJHAR	SPRINTAR KISHAN DEO	//	
		VS	VS	0	
209	D-WP(C)/42438/2025	STATE OF ODISHA SECRETARY BASANTAPUR GRAM PANCHAYAT LABHAPUR, KEONJHAR	PRATAP KESHARI KHEDDA	//	
		VS	VS	0	
210	D-WP(C)/42439/2025	STATE OF ODISHA PRESIDENT GRAM PANCHAYAT STARIYA MAHASANDEO, KEONJHAR	SPRINTAR KISHAN DEO	//	
		VS	VS	0	
211	D-WP(C)/42440/2025 WP(C)/29377/2025	STATE OF ODISHA SIBA PRASAD DALAI	GYANA RANJAN SETHI	//	
		VS	VS	0	
212	D-WP(C)/42441/2025	STATE OF ODISHA AKSHAYA KUMAR SETH	DINESH KUMAR PANDA	//	
		VS	VS	0	
213	D-WP(C)/42443/2025	STATE OF ODISHA PRESIDENT TARA GRAM PANCHAYAT STARIA SANGHAR, KEONJHAR	SPRINTAR KISHAN DEO	//	
		VS	VS	0	
214	D-WP(C)/42447/2025	STATE OF ODISHA BASANT KUMAR SAHU	BIBHUTI BHUSAN NANDA	//	
		VS	VS	0	
215	D-WP(C)/42448/2025	STATE OF ODISHA RAMA CHANDRA ACHARYA	PRASANTA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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216	D-WP(C)/42449/2025	TANMAYA MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
217	D-WP(C)/42451/2025	BIKRAM KUMAR SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //	
218	D-WP(C)/42452/2025	RUNARANI ROUT VS JUNIOR ENGINEER, TPNODL, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //	
219	D-WP(C)/42453/2025	SUBHRAJIT SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //	
220	D-WP(C)/42455/2025	SUDHANSU SEKHAR BHUYAN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //	
221	D-WP(C)/42456/2025	SUDHANSU SEKHAR BHUYAN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //	
222	D-WP(C)/42457/2025	BHAGABAN MOHAPATRA VS UNION OF INDIA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
223	D-WP(C)/42459/2025	CHANDRABATI NAIK VS UNION OF INDIA	ABHAYA KUMAR SHARMA VS	// 0 //	
224	D-WP(C)/42462/2025	LOVA SENAPATI VS COLLECTOR CUM DIST.MAGISTRATE, DHENKANAL	JAJATI KISHORE MOHANTY VS	// 0 //	
225	D-WP(C)/42463/2025	KUSUPUR PANCHAYAT LEVEL FEDERATION, CUTTAACK VS STATE OF ODISHA	ADIT KUMAR MOHANTY VS	// 0 //	
226	D-WP(C)/42464/2025	BALARAM SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202500093
227	D-WP(C)/42466/2025	SUBHADRA SINGH	PRASANNA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/42467/2025	BABA SIDHESWAR SELF HELP GROUP, JAGADALPUR	RAMESH KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/42468/2025	BHIKARI SAHU	BISWAJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/42469/2025	SUSIL KUMAR PRADHAN	BISWAJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/42474/2025	BIJAYANANDA DASH	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500029
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/42478/2025	SUSANTA MOHAPATRA	ARUNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/42481/2025	RAJIB KUMAR NAYAK	DEBASHISH KUMAR PANDA	//	
		VS	VS	0	
		THE BRANCH MANAGER, CUTTACK		//	
234	D-WP(C)/42482/2025	MANAS RANJAN ROUT	BHARAT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/42483/2025	NANDINI MAHAKUR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/42484/2025	AJAYA KUMAR PRADHAN	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/42486/2025	PRASANTA KUMAR MOHAPATRA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/42487/2025	JAYDEB MOHANTY	RANJIT SAMAL	//	
		VS	VS	0	

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239	D-WP(C)/42488/2025	STATE OF ODISHA BASANTI DASH VS	MAHENDRA KUMAR SAHOO VS	// // 0	
240	D-WP(C)/42489/2025	STATE OF ODISHA DILIP KUMAR PANDA VS	SUBHADUTTA ROURAY VS	// // 0	
241	D-WP(C)/42490/2025	STATE OF ODISHA SANGRAM KESHARI NAYAK VS	RANJIT SAMAL VS	// // 0	
242	D-WP(C)/42491/2025	STATE OF ODISHA BIJAY KUMAR MOHANTY VS	RANJIT SAMAL VS	// // 0	
243	D-WP(C)/42492/2025	STATE OF ODISHA MINAKETAN BEHERA VS	RANJIT SAMAL VS	// // 0	
244	D-WP(C)/42493/2025	STATE OF ODISHA DURYODHAN MEHER VS	RANJIT SAMAL VS	// // 0	
245	D-WP(C)/42494/2025	STATE OF ODISHA PRASANT KUMAR SAHU VS	AMITAV DAS VS	// // 0	
246	D-WP(C)/42495/2025	STATE OF ODISHA RANJITA SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0	
247	D-WP(C)/42496/2025	STATE OF ODISHA UMAKANTA SAMAL VS	RANJIT SAMAL VS	// // 0	
248	D-WP(C)/42497/2025	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	RANJIT SAMAL VS	// // 0	
249	D-WP(C)/42498/2025	STATE OF ODISHA PRASANNA KUMAR BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //	

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250	D-WP(C)/42499/2025	KAILASH CHANDRA RAJ VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
251	D-WP(C)/42501/2025	BIPIN BIHARI NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
252	D-WP(C)/42502/2025	KAMINI RAUL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
253	D-WP(C)/42503/2025	KANCHANBALA SATPATHY VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
254	D-WP(C)/42505/2025	DR. BHAGYADHAR ROUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
255	D-WP(C)/42507/2025	GURU PRASAD MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
256	D-WP(C)/42508/2025	PRATIVA PANIGRAHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
257	D-WP(C)/42509/2025	SRINIBAS PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
258	D-WP(C)/42510/2025	HAREKRUSHNA DHAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
259	D-WP(C)/42511/2025	UMESH CHANDRA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
260	D-WP(C)/42512/2025	SANJAY KUMAR MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
261	D-WP(C)/42513/2025	DHARITRI PATRO	MAHENDRA KUMAR SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/42514/2025	KEDAR SINGH	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/42515/2025	MURALIDHAR PATRA	TRILOCHAN DASH	//	AOR20220002374C202500168
		VS	VS	0	
		THE COLLECTOR, KEONJHAR		//	
264	D-WP(C)/42516/2025	SIBA PRASADA MISRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/42517/2025	SATYABHAMA SWAIN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/42518/2025	PRAFULLA KUMAR CHOUDHURY	JATA DHARI BARIK	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER, TPCODL, BBSR		//	
267	D-WP(C)/42519/2025	DEBABRATA DAS	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/42520/2025	SUBHRANSHU SEKHAR PADHI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/42522/2025	RUKMANA NAIK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/42523/2025	KUSUMA MANJARI MOHAPATRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/42524/2025	MADHAB BEHERA	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		HINDUJA LEYLAND FINANCE LIMITED, KHURDA		//	
272	D-WP(C)/42525/2025	BIRANCHI KUMAR PATEL	RANJIT SAMAL	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/42526/2025	STATE OF ODISHA RABINDRA KUMAR DAS VS	RANJIT SAMAL VS	// // 0	
274	D-WP(C)/42527/2025	STATE OF ODISHA PRASANTA KUMAR BARAL VS	RANJIT SAMAL VS	// // 0	
275	D-WP(C)/42528/2025	STATE OF ODISHA ANITA DHAL VS	BISWABIHARI MOHANTY VS	// // 0	
276	D-WP(C)/42529/2025	STATE OF ODISHA SUDHANSU BALABANTARAY VS	SUSANTA KUMAR TRIPATHY VS	// // 0	
277	D-WP(C)/42531/2025	STATE OF ODISHA BANAMALI PATEL VS	RANJIT SAMAL VS	// // 0	
278	D-WP(C)/42532/2025	STATE OF ODISHA SUSILA MALLICK VS	RABINDRA KUMAR PATNAIK VS	// // 0	
279	D-WP(C)/42533/2025	STATE OF ODISHA BIPIN BIHARI NAIK VS	RANJIT SAMAL VS	// // 0	
280	D-WP(C)/42534/2025	STATE OF ODISHA SHRINIBASH PARIDA VS	BISWABIHARI MOHANTY VS	// // 0	
281	D-WP(C)/42535/2025	STATE OF ODISHA NISHAN RAI VS	SANJAY KUMAR BEHERA VS	// // 0	
282	D-WP(C)/42537/2025	STATE OF ODISHA SARAT CHANDRA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/42540/2025	STATE OF ODISHA BASANTA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/42543/2025	SANJUKTA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
285	D-WP(C)/42544/2025	RAJEEV SAHOO VS STATE OF ODISHA	BRAJA KISHORE SAHOO VS	// 0 //	
286	D-WP(C)/42546/2025	CHAMPESWAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
287	D-WP(C)/42549/2025	M/S. PRAMOD BEHERA CONSTRUCTION, CUTTACK VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //	
288	D-WP(C)/42550/2025	PRAFULLA KUMAR SWAIN VS ODISHA GRAMYA BANK, KHURDA	MIHIR SEKHAR SAHOO VS	// 0 //	
289	D-WP(C)/42551/2025	BIJAY KUMAR SUNDHI VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //	AOR20250000161C202500052
290	D-WP(C)/42552/2025	KARTIKESWAR SAHOO VS COMMISSIONER BHUBANESWAR MUNICIPALITY CORPORATION	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202500037
291	D-WP(C)/42553/2025	SIVA SANKAR GOUDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500183
292	D-WP(C)/42554/2025	KHIROD CHANDRA PARIDA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
293	D-WP(C)/42555/2025	RUPADHAR KALO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
294	D-WP(C)/42557/2025	M/S NIGAM MULTI PROJECT, JAGATSINGHPUR VS INDIAN OIL CORPORATION LIMITED, NEW DELHI	SUBRAT MISHRA VS	// 0 //	
295	D-WP(C)/42558/2025	TARUN MOHANTY	SRINIBAS MOHANTY	//	

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		VS	VS	0	
296	D-WP(C)/42559/2025	THE DIVISIONAL MANAGER, THE UNITED INDIA INSURANCE CO. LTD., BALASORE		//	
		MOTHER TERESA COLLEGE OF NURSING, KALAHANDIGRAH	INDANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
297	D-WP(C)/42561/2025	STATE OF ODISHA		//	
		BHARAT KUMAR DAS	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/42562/2025	RATNAKAR SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/42563/2025	SABITA MOHARANA	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		ADDL COMMISSIONER OF CONSOLIDATION AND SETTLEMENT ODISHA		//	
300	D-WP(C)/42564/2025	RAMESH KUMAR MUKHI	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/42566/2025	SURENDRA KUMAR SAHOO	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
302	D-WP(C)/42567/2025	DILLIP KUMAR MALIK	SONALI PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/42568/2025	BISWAJIT BEHERA	RAMAKANTA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/42569/2025	JANMARATHA BEHERA	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		R.T.O. BARBIL, KENDUJHAR		//	
305	D-WP(C)/42570/2025	DILIP KUMAR PATRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
306	D-WP(C)/42571/2025	TAPAS KUMAR SAHOO	RAMAKANTA DAS	//	
		VS	VS	0	

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307	D-WP(C)/42573/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS	SONALI PRUSTY VS	// // ()	
308	D-WP(C)/42574/2025	STATE OF ODISHA RAMESH CHANDRA TRIPATHY VS	LAXMIKANTA MOHANTY VS	// // ()	
309	D-WP(C)/42575/2025	STATE OF ODISHA DATTARAM BISOYI VS	RANJIT SAMAL VS	// // ()	
310	D-WP(C)/42576/2025	STATE OF ORISSA SANTOSHI MOHAPATRA VS	SIDDHANT SARANGI VS	// // ()	AOD20250000975C202500022
311	D-WP(C)/42577/2025	STATE OF ODISHA BIJAY PRADHAN VS	SONALI PRUSTY VS	// // ()	
312	D-WP(C)/42578/2025	STATE OF ODISHA KARTIKA CHANDRA DALAI VS	LAXMIKANTA MOHANTY VS	// // ()	
313	D-WP(C)/42579/2025	STATE OF ODISHA CHAMPA BATI PRADHAN VS	ABHAYA KUMAR BEHERA VS	// // ()	
314	D-WP(C)/42580/2025	STATE OF ODISHA NEELAM KUMAR SWAIN VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500082
315	D-WP(C)/42581/2025	STATE OF ODISHA DR. SIBA NARAYAN MOHAPATRA VS	RANJIT SAMAL VS	// // ()	
316	D-WP(C)/42583/2025	STATE OF ORISSA JAGABANDHU JENA VS	SONALI PRUSTY VS	// // ()	
317	D-WP(C)/42584/2025	STATE OF ODISHA PRAKASH KUMAR MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/42586/2025	SARBESWAR DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// 0 //	
319	D-WP(C)/42587/2025	DHRUBA CHARAN PADHAN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
320	D-WP(C)/42588/2025	PADMALOCHAN ROUT VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
321	D-WP(C)/42589/2025	AJAYA KUMAR SARANGI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
322	D-WP(C)/42590/2025	MONALISA NANDA VS STATE OF ODISHA	JITENDRA KUMAR PANDA VS	// 0 //	
323	D-WP(C)/42592/2025	MD. IQBAL VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
324	D-WP(C)/42596/2025	PREETIRAJ PATTNAIK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
325	D-WP(C)/42597/2025	KALPATARU SAMANTARAY VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
326	D-WP(C)/42599/2025	ACHARYA SANDEEP MISHRA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
327	D-WP(C)/42600/2025	SAROJ KUMAR MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
328	D-WP(C)/42601/2025	NIRMAL CHANDRA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
329	D-WP(C)/42603/2025	NIRUPAMA SATPATHY	ANAM CHARAN PANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/42604/2025	CHAITANYA MAHANANDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/42606/2025	AMARESWAR MOHARANA	SURESH CHANDRA DASH	//	AOD20240000953C202500033
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
332	D-WP(C)/42608/2025	BISWANATH SAHOO	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/42609/2025	RABINDRA PRASAD TRIPATHY	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/42611/2025	BENUDHAR PRADHAN	AMITABH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/42613/2025	DEBI PRASAD PATTNAIK	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/42614/2025	SANGRAM KESHARI DASH	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
337	D-WP(C)/42615/2025	KANAKA BEHERA	PANKAJ SONI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/42616/2025	UGRASEN SENAPATI	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
339	D-WP(C)/42617/2025	TAPASWINI PANDA	RAJJEET ROY	//	AOR20220001462C202500123
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/42618/2025	PRADEEP KUMAR GHOSE	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/42619/2025	SAMALESWARI VENTURE PVT. LTD., KALAHANDI	DILIP KUMAR MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
342	D-WP(C)/42620/2025	NIHARBALA TUNGA	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
343	D-WP(C)/42621/2025	BHARAT GARADA	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
344	D-WP(C)/42624/2025	SATYA SWARUP PATTANAIK	KABERI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
345	D-WP(C)/42625/2025	M/S TD CONSTRUCTION, SUNDERGARH	SABYASACHI PANDA	//	
		VS	VS	0	
		THE COMMISSIONER, GST AND CX COMMISSIONERATE ROURKELA, SUNDERGARH		//	
346	D-WP(C)/42626/2025	SHANTILATA KHUNTIA	KAMAL BEHARI PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
347	D-WP(C)/42628/2025	NIHAR RANJAN CHHOTRAY	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
348	D-WP(C)/42629/2025	AJAYANANDA MOHAPATRA	SANDIPANI NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
349	D-WP(C)/42630/2025	MASOOD AKRAM	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
350	D-WP(C)/42631/2025	ANNAPURNA DEHURY	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
351	D-WP(C)/42632/2025	MURALIDHAR PANDA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/42633/2025	SWAYAMBAR RANA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS STATE OF ODISHA	// 0 //	
353	D-WP(C)/42635/2025	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BINI MISHRA VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/42636/2025	BINODINI PANDA VS COLLECTOR, CUTTACK	SATYA SUNDAR KANUNGO VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/42637/2025	GUMUDANI KRISHNA RAO VS STATE OF ODISHA	GYANA RANJAN SETHI VS STATE OF ODISHA	// 0 //	
356	D-WP(C)/42638/2025	RADHARANI TRIPATHY VS STATE OF ODISHA	BANAMALI SAHOO VS STATE OF ODISHA	// 0 //	
357	D-WP(C)/42639/2025	GRAMYAPRAVA SCHOOL OF NURSING, PURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
358	D-WP(C)/42640/2025	PRASAD KUMBHAR VS STATE OF ODISHA	GYANA RANJAN SETHI VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/42642/2025	SASMITA NAYAK VS STATE OF ODISHA	ANANDA PRAKASH DAS VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/42643/2025	SANGRAM KESHARI MOHANTY VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BBSR	PRATIK DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BBSR	// 0 //	
361	D-WP(C)/42644/2025	P.C.COLLEGE OF NURSING, PURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
362	D-WP(C)/42645/2025	SECY SANTARAPUR GRAM PANCHAYAT STARIYA VS STATE OF ODISHA	SPENCIAL KISHOR MISHRA VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/42646/2025	HALADHAR PRADHAN	SUSANTA SEKHAR MOHAPATRA	//	AOD20220004450C202500039

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/42647/2025	SECY BHOLABEDA G.P.L.F., KEONJHAR	PRATAP KESHARI DEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/42649/2025	CHAKRADHAR PATRA	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		THE COLLECTOR CUM DISTRICT MAGISTRATE CUM ARBITRATOR, GANJAM		//	
366	D-WP(C)/42650/2025	M/S VEENA SARAF, CHAULIAGANJ	SUNIL MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER CGST AND CENTRAL EXCISE, ODISHA		//	
367	D-WP(C)/42651/2025	MAHUNTA BHOI	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/42652/2025	PRESIDENT BADA PICHULA GRAM PANCHAYAT STARIYA SANGHARI KEONJHAR	PRATAP KESHARI DEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/42653/2025	DILLIP KUMAR MALLICK	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/42654/2025	PRESIDENT OF PADIAPATNA GRAM PANCHAYAT STARIYA SANGHARI KEONJHAR	PRATAP KESHARI DEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/42655/2025	BAMANGHATI SILPA MAZDOOR SANGHA, RAIRANGI	SUNIL KUMAR DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
372	D-WP(C)/42656/2025	SECRETARY TORANI POKHARI GRAM PANCHAYAT STARIYA SANGHARI KEONJHAR	PRATAP KESHARI DEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/42657/2025	PRESIDENT PATILO GRAM PANCHAYAT STARIYA SANGHARI KEONJHAR	PRATAP KESHARI DEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/42658/2025	PRESIDENT DHENKUKOTE GRAM PANCHAYAT STARIYA SANGHARI KEONJHAR	PRATAP KESHARI DEO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/42659/2025	STATE OF ODISHA PRESIDENT OF BADAMASINABILLA GRAM PANCHAYAT, PATASPARA, SINDHOOR, KEONJHAR	PRATYAKSH SINGH	// // ()	
376	D-WP(C)/42660/2025	STATE OF ODISHA RUPAK KUMAR MOHANTY	JAYDEEP PAL	// // ()	
377	D-WPCRL/31913/2025	STATE OF ODISHA CHAITANYA KHATUA	ABHIMANYU PARIDA	// // /0 ()	
378	D-WPCRL/31954/2025	STATE OF ODISHA ANNAPURNA PADHI	PRAMOD KUMAR JENA	// // /0 ()	
379	D-ABLAPL/31844/2025	STATE OF ODISHA SANJIT JENA	RAJENDRA NARAYAN ROUT	// // /0 ()	AOR20220001558C202500200
380	D-ABLAPL/31846/2025	STATE OF ODISHA CHUMKI KANHAR	ROHIT RANJAN RAY	// // /0 ()	
381	D-ABLAPL/31852/2025	STATE OF ODISHA NABIN KUMAR NAYAK	ARIJEET MISHRA	// // /0 ()	B.SINGHPUR /131 /2025
382	D-ABLAPL/31854/2025	STATE OF ODISHA AKSHAY KUMAR NAYAK @ AKSHAY NAYAK @ KARANNA CHAKRANA BEHERA	ARIJIT NAYAK	// // /0 ()	KHANDAGIRI P.S. /708 /2025
383	D-ABLAPL/31855/2025	STATE OF ODISHA BIMAL KUMAR NAYAK	SURYAKANTA DASMOHAPATRA	// // /0 ()	BENTKAR (42 MOUZA) UPD CUTTACK /330 /2025
384	D-ABLAPL/31857/2025	STATE OF ODISHA MANOJ KUMAR SAHU @ RILU	SUSANTA KUMAR SAHU	// // /0 ()	BARGARH SADAR /282 /2025
385	D-ABLAPL/31858/2025	STATE OF ODISHA SAMIR DALEI	ANANGA KUMAR OTTA	// // /0 ()	BADACHANA /553 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/31861/2025	BABLU ROUT @ BABUL ROUT @ SANKARA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /249 /2025 () //	
387	D-ABLAPL/31862/2025	ATUL KUMAR DAS VS STATE OF ODISHA	ANITA SAHOO VS	BARIPADA TOWN /590 /2025 () //	
388	D-ABLAPL/31864/2025	MANOJ BARAL VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /318 /2025 () //	
389	D-ABLAPL/31868/2025	BABULI BISWAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	BAMBARI /161 /2025 () //	
390	D-ABLAPL/31872/2025	PAPU SHA @ DEBABRATA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /300 /2025 () //	AOR20220001631C202500280
391	D-ABLAPL/31873/2025	SAMBIT DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	OLATPUR /130 /2025 () //	AOR20220003722C202500217
392	D-ABLAPL/31874/2025	RANJAN SWAIN @ RANJAN KUMAR SWAIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /195 /2025 () //	AOR20220003770C202500001
393	D-ABLAPL/31876/2025	RAJESH BEHERA @ CHIKU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /275 /2025 () //	
394	D-ABLAPL/31878/2025	DEEPAK KHUNTIA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /293 /2025 () //	
395	D-ABLAPL/31879/2025	MANORANJAN NAYAK @ MANA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	/ /0 () //	
396	D-ABLAPL/31887/2025	PARAMESWAR PRASAD SINGH VS STATE OF ODISHA	GOKULANANDA SAHU VS	ATTABIRA /215 /2024 () //	
397	D-ABLAPL/31892/2025	RANJAN KUMAR BISWAL	SURYAKANTA DASH	PATTAMUNDAI RURAL PS /398 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-ABLAPL/31894/2025	STATE OF ODISHA ALEKHA CHARAN PATRA	DEBASIS SAHOO	KEONJHAR TOWN /764 /2025	//
		VS	VS	()	
399	D-ABLAPL/31898/2025	STATE OF ODISHA PRIYABRATA PATRA	DEBASIS SAHOO	KEONJHAR TOWN /764 /2025	//
		VS	VS	()	
400	D-ABLAPL/31904/2025	STATE OF ODISHA KISHORE CHANDRA PARAMAGURU	AKSHYANGSHU SEKHAR NANDY	KHURDA PS /334 /2024	//
		VS	VS	()	
401	D-ABLAPL/31905/2025	STATE OF ODISHA SANTOSINI SAHOO	AMLAN MOHANTY	MANGALPUR /37 /2025	//
		VS	VS	()	
402	D-ABLAPL/31910/2025	STATE OF ODISHA BHASKARA MAHAKUR	BISWABHUSAN DAS	SAINTALA /353 /2025	//
		VS	VS	()	
403	D-ABLAPL/31912/2025	STATE OF ODISHA JHARIA NAYAK	AMITAV TRIPATHY	FATEGARH /308 /2025	//
		VS	VS	()	
404	D-ABLAPL/31914/2025	STATE OF ODISHA MUNA KHAN @ UYAKUDIN KHAN	RITA SINGH	BALICHANDRAPUR /299 /2025	//
		VS	VS	()	
405	D-ABLAPL/31915/2025	STATE OF ODISHA SANKAR BEHERA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /265 /2025	//
		VS	VS	()	
406	D-ABLAPL/31918/2025	STATE OF ODISHA AJAY KUMAR KHATUA	PRAVASH CHANDRA JENA	JALESWAR /451 /2025	//
		VS	VS	()	
407	D-ABLAPL/31919/2025	STATE OF ODISHA SIBA SANKAR BEHERA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /265 /2025	//
		VS	VS	()	
408	D-ABLAPL/31920/2025	STATE OF ODISHA GOPABANDHU NAYAK	SATYA RANJAN MULIA	/ /0	//
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/31922/2025	STATE OF ODISHA AJIT KUMAR DAS @ MAMUNI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /445 /2025 ()	
410	D-ABLAPL/31923/2025	STATE OF ODISHA SANIA @ SANATAN SETHI VS	KUMAR PRAJWAL VS	// NIKIRAI /354 /2025 ()	
411	D-ABLAPL/31924/2025	STATE OF ODISHA MANTU GIRI @ RATIKANTA GIRI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /445 /2025 ()	
412	D-ABLAPL/31928/2025	STATE OF ODISHA RAJENDRA DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /445 /2025 ()	
413	D-ABLAPL/31937/2025	STATE OF ODISHA SUBRAT PRADHAN VS	BIJAYA KUMAR RAGADA VS	// BARANGA /484 /2025 ()	
414	D-ABLAPL/31942/2025	STATE OF ODISHA SEEMA SINGH VS	RASHMI RANJAN MISHRA VS	// TIKIRI /99 /2018 ()	
415	D-ABLAPL/31949/2025	STATE OF ODISHA BABU @ YUDHISTIRA PRADHAN VS	AKASH BHUYAN VS	// BADAGODA P.S. /542 /2025 ()	
416	D-ABLAPL/31950/2025	STATE OF ODISHA NEELAM @ NILAM KUMAR SWAIN VS	SOUBHAGYA SWAIN VS	// CHANDAKA P.S. /191 /2024 ()	AOR20220001296C202500081
417	D-ABLAPL/31952/2025	STATE OF ODISHA BHABAGRAHI SWAIN VS	SUKANTA KUMAR NAYAK (2) VS	// MARSHAGHAI /262 /2025 ()	
418	D-ABLAPL/31957/2025	STATE OF ODISHA HASNAIN VS	AMLAN SHAKTI PAUL VS	// DEOGARH /431 /2025 ()	
419	D-ABLAPL/31960/2025	STATE OF ODISHA BABULA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// MARINE PS ARAKHAKUDA /78 /2025 ()	AOR20220003344C202500070

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/31961/2025	AMAR BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /82 /2025 () //	AOR20220003344C202500069
421	D-ABLAPL/31963/2025	SANJAY KUMAR JENA @ SANJAY JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SINGLA /164 /2025 () //	
422	D-ABLAPL/31965/2025	NABAGHAN JENA VS STATE OF ODISHA	DURGA PRASAD JENA VS	BASTA /341 /2025 () //	
423	D-ABLAPL/31967/2025	RAJENDRA KUMAR BEHERA @ RAJESH BEHERA @ VS STATE OF ODISHA	SUNDESHI KUMAR GHADAI VS	DARGHA BAZAR /232 /2025 () //	
424	D-ABLAPL/31969/2025	PREMANANDA BEHERA VS STATE OF ODISHA	SAGARIKA SAHOO VS	SATYABADI /295 /2025 () //	
425	D-ABLAPL/31977/2025	DEEPAK DILA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BAUNISUNI /168 /2025 () //	
426	D-ABLAPL/31978/2025	PURNABASI ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /687 /2025 () //	AOR20220001615C202500194
427	D-ABLAPL/31981/2025	HUSSAINI LOKHANDWALA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BAUNISUNI /168 /2025 () //	
428	D-ABLAPL/31982/2025	SURESH CHANDRA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
429	D-ABLAPL/31983/2025	ANUPAM PANIGRAHI VS STATE OF ODISHA	SANJIB KUMAR BHANJDEO VS	BADAGODA P.S. /449 /2025 () //	
430	D-ABLAPL/31985/2025	SUBASH JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
431	D-ABLAPL/31989/2025	SAMIR KUMAR NAYAK	BYOMAKESH TRIPATHY	BAMUNIGAM /96 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	//
432	D-ABLAPL/31990/2025	STATE OF ODISHA TUSAR KUMAR DEV @ SANU DAS	BINAYA BHUSAN ROUSTRAY	BALIANTA P.S. /429 /2024	
		VS	VS	()	//
433	D-ABLAPL/31991/2025	STATE OF ODISHA CHANDAN @ AMIYA KUMAR PRADHAN	AMLAN SHAKTI PAUL	KHURDA PS /306 /2020	
		VS	VS	()	//
434	D-ABLAPL/31995/2025	STATE OF ODISHA BISWAMBAR BISWAL	BIDYADHAR MANSING	KHURDA MODEL /337 /2025	
		VS	VS	()	//
435	D-ABLAPL/31997/2025	STATE OF ODISHA MANOJ KUMAR SAMANTARAY	BISHWARANJAN SAHU	CHANDANPUR /7 /2025	
		VS	VS	()	//
436	D-ABLAPL/32000/2025	STATE OF ODISHA HASAN AHMED BARBHUIYA	SANJAY KUMAR PATTANAİK	CAPITAL P.S. /167 /2025	
		VS	VS	()	//
		STATE OF ODISHA			

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MISC CASES FILED on :15/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/29391/2025 WPCRL/ /	SITARANI SAAHOO MP	CHAKRADHAR SINGH	33/2025
2	D-CRLMA/15479/2025 CRLMA/78/2025	PUJA BEHERA MP	SOURACH.MOHAPATRA,MANOJ PANIGRAHI	38/2025
3	D-SAO/13640/2024 SAO/2/2024	LACHABANA PARIDA MP	MALAYA MISHRA, GYANA RANJAN MAHAPATAR	51/2025
4	D-MSA/42423/2025 MSA/ /	M/S UTKAL REALTORS PVT. LTD., BBSR MP	LALIT KUMAR MAHARANA	124/2025
5	D-MSA/42423/2025 MSA/ /	M/S UTKAL REALTORS PVT. LTD., BBSR MP	LALIT KUMAR MAHARANA	125/2025
6	D-LAA/42556/2025 LAA/ /	SARASWATI DAS MP	KISHORE KUMAR JENA	215/2025
7	D-LAA/42556/2025 LAA/ /	SARASWATI DAS MP	KISHORE KUMAR JENA	216/2025
8	D-LAA/42602/2025 LAA/ /	DULANA BEHERA MP	KISHORE KUMAR JENA	217/2025
9	D-LAA/42602/2025 LAA/ /	DULANA BEHERA MP	KISHORE KUMAR JENA	218/2025
10	D-SA/397/2000 SA/397/2000	AKUPALLI PAPAMMA MP	M/S. S.D.DAS	282/2025
11	D-SA/397/2000 SA/397/2000	AKUPALLI PAPAMMA MP	M/S. S.D.DAS	283/2025
12	D-SA/397/2000 SA/397/2000	AKUPALLI PAPAMMA MP	M/S. S.D.DAS	284/2025
13	D-SA/397/2000 SA/397/2000	AKUPALLI PAPAMMA MP	M/S. S.D.DAS	285/2025
14	D-SA/397/2000 SA/397/2000	AKUPALLI PAPAMMA MP	M/S. S.D.DAS	286/2025
15	D-SA/397/2000 SA/397/2000	AKUPALLI PAPAMMA MP	M/S. S.D.DAS	287/2025
16	D-SA/395/2000 SA/395/2000	AKUPALI UMA MP	M/S. S.D.DAS	288/2025
17	D-SA/395/2000 SA/395/2000	AKUPALI UMA MP	M/S. S.D.DAS	289/2025
18	D-SA/395/2000 SA/395/2000	AKUPALI UMA MP	M/S. S.D.DAS	290/2025
19	D-SA/395/2000 SA/395/2000	AKUPALI UMA MP	M/S. S.D.DAS	291/2025
20	D-SA/395/2000 SA/395/2000	AKUPALI UMA MP	M/S. S.D.DAS	292/2025
21	D-SA/395/2000 SA/395/2000	AKUPALI UMA MP	M/S. S.D.DAS	293/2025
22	D-JCRLA/1463/2025 JCRLA/10/2025	JOGI @ RABINDRA NAYAK MP	M/s Sasanka Sekhar Paikray , D. K. Raj.,B.K.Behera,A.Gouda	332/2025
23	D-JCRLA/29133/2024 JCRLA/154/2024	KONA@KUANR @ KARUNA HANSDA MP	SATYANARAYAN MISHRA 4 (AMICUS CURIAE)	334/2025
24	D-JCRLA/23989/2024 JCRLA/139/2024	CHEPA DEHURY MP	SATYA NARAYAN MISHRA 4 (A.C)	335/2025
25	D-TRP(C)/42506/2025 TRP(C)/ /	GAYATRI PRIYADARSHINI MP	KAUSTUVA MOHANTY	391/2025
26	D-TRP(C)/42610/2025	GITANJALI MALLIK	SURESH CHANDRA PRADHAN	

	TRP(C)/ /	MP		392/2025
27	D-CONTC/8591/2025	KHAGESWAR MALI	M/S.ABINASH PATTJOSHI, K.N.PANDA, S.K.SAHOO	
	CONTC/1073/2025	MP		394/2025
28	D-CONTC/2495/2024	NAKUL NAIK	ADV.	
	CONTC/341/2024	MP		395/2025
29	D-CONTC/2495/2024	NAKUL NAIK	ADV.	
	CONTC/341/2024	MP		396/2025
30	D-CONTC/21038/2024	SAROJINI CHAYANI	J.K.MISHRA 2	
	CONTC/3994/2024	MP		397/2025
31	D-RVWPET/42485/2025	ABINASH BARIK	DEBADATTA MOHANTY	
	RVWPET/ /	MP		404/2025
32	D-RPFAM/19629/2025	NIRANJAN SAHOO	BIJAYA KUMAR BEHERA	
	RPFAM/144/2025	MP		474/2025
33	D-RPFAM/42560/2025	PURNA CHANDRA NAIK	BISWAJIT MAHARANA	
	RPFAM/ /	MP		475/2025
34	D-RPFAM/42572/2025	KAILASH CHANDRA HOTA	BHABANI SANKAR MISHRA	
	RPFAM/ /	MP		476/2025
35	D-RPFAM/42572/2025	KAILASH CHANDRA HOTA	BHABANI SANKAR MISHRA	
	RPFAM/ /	MP		477/2025
36	D-CMAPL/13214/2024	RUKMINI ROUT	PRASANTA KUMAR SATAPATHY	
	CMAPL/80/2024	MP		536/2025
37	D-CMAPL/13214/2024	RUKMINI ROUT	PRASANTA KUMAR SATAPATHY	
	CMAPL/80/2024	MP		537/2025
38	D-MATA/42480/2025	SRIKANTA DIGAL	SURYAKANTA DWIBEDI	
	MATA/ /	MP		577/2025
39	D-MATA/42627/2025	PRATAP BEURIA	SOMANATH NANDA	
	MATA/ /	MP		578/2025
40	D-FAO/42417/2025	SENIOR DIVISIONAL MANAGER, ORIENTAL BANK OF COMMERCE LTD., SAMBALPUR		
	FAO/ /	MP		901/2025
41	D-FAO/41734/2025	THE MANAGER LEGAL, M/S. CHOLAMANDI GENERAL INSURANCE COMPANY LTD., KHURDA		
	FAO/ /	MP		902/2025
42	D-FAO/34108/2024	DIVISIONAL MANAGER(T.P. HUB), M/S. NEOPOLICE ASSURANCE COMPANY LTD, CUTTACK		
	FAO/362/2024	MP		903/2025
43	D-FAO/42582/2025	ANITA BEHERA	KARUNAKAR DAS	
	FAO/ /	MP		904/2025
44	D-FAO/42591/2025	BANITA DAS	KARUNAKAR DAS	
	FAO/ /	MP		905/2025
45	D-FAO/42594/2025	MADHUSUDAN BEHERA	KARUNAKAR DAS	
	FAO/ /	MP		906/2025
46	D-BLAPL/27234/2025	PADMA CHARAN SAHU	SASANKA SEKHAR SATAPATHY	
	BLAPL/9476/2025	MP		1034/2025
47	D-BLAPL/20520/2025	KALIA @ MANAS PARIDA		
	BLAPL/7319/2025	MP		1035/2025
48	D-BLAPL/31999/2025	SURESH KU. MOHAPATRA @ SURIA @ SURESH KUMAR BHARABO		
	BLAPL/ /	MP		1036/2025
49	D-CRLREV/27263/2025	BAMAN KUMAR MOHANTY	KABIRAJ PRADHAN	
	CRLREV/ /	MP		1144/2025
50	D-CRLREV/31856/2025	DIBYARANJAN BEHERA	SAMAPIKA MISHRA	
	CRLREV/779/2025	MP		1145/2025
51	D-CRLREV/31869/2025	MADAN MOHAN PANIGRAHI	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1146/2025
52	D-CRLREV/31931/2025	SANJUKTA PATRA	GOPINATH MISHRA	
	CRLREV/ /	MP		1147/2025
53	D-CRLREV/19702/2025	MAA KALUASUNI REALCON PVT. LTD., KISHAKI PRASAD DAS		
	CRLREV/363/2025	MP		1148/2025
54	D-CRLREV/19703/2025	MAA KALUASUNI REALCON PVT.LTD., BSHAKTI PRASAD DAS		
	CRLREV/370/2025	MP		1149/2025
55	D-CRLREV/31998/2025	NIRANJAN DASH	DEBIDUTTA MOHAPATRA	
	CRLREV/ /	MP		1150/2025
56	D-CRLREV/31998/2025	NIRANJAN DASH	DEBIDUTTA MOHAPATRA	
	CRLREV/ /	MP		1151/2025
57	D-RSA/42419/2025	M/S UTKAL REAITORS PVT. LTD., BBSR	LALIT KUMAR MAHARANA	
	RSA/ /	MP		1451/2025

58	D-RSA/42419/2025 RSA/ /	M/S UTKAL REAITORS PVT. LTD., BBSR MP	LALIT KUMAR MAHARANA	1452/2025
59	D-CMP/37331/2025 CMP/1538/2025	ASWINI KUMAR DASH MP		1703/2025
60	D-CMP/42565/2025 CMP/ /	ARABINDO JENA MP	SWAYAMIJIT ROUT	1704/2025
61	D-CMP/42612/2025 CMP/ /	MANU SINGH MP	BHASKAR CHANDRA PANDA	1705/2025
62	D-CMP/42622/2025 CMP/ /	SUBRAT KUMAR PASAYAT MP	KALPATARU MISHRA	1706/2025
63	D-CMP/42641/2025 CMP/ /	SWAPNARANI JAMES MP	SUBHRANSU BHUSAN MOHANTY	1707/2025
64	D-ABLAPL/28016/2025 ABLAPL/10975/2025	SANJUKTA PRADHAN MP		1873/2025
65	D-ABLAPL/22168/2025 ABLAPL/8711/2025	KURESHU GOUDA @ KURESH GOUDA MP		1874/2025
66	D-ABLAPL/19505/2025 ABLAPL/7726/2025	RAFIQ MP		1875/2025
67	D-ABLAPL/28282/2025 ABLAPL/10997/2025	KULU NAYAK MP		1876/2025
68	D-ABLAPL/27862/2025 ABLAPL/10872/2025	BRUNDABATI DAS @ BRINDABATI DAS MP		1877/2025
69	D-ABLAPL/18608/2025 ABLAPL/7357/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU MP		1878/2025
70	D-ABLAPL/7791/2025 ABLAPL/2832/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU MP		1879/2025
71	D-ABLAPL/931/2025 ABLAPL/422/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU MP		1880/2025
72	D-ABLAPL/25616/2025 ABLAPL/10002/2025	SK.REHAMAT ALLI MP		1881/2025
73	D-ABLAPL/28228/2025 ABLAPL/11010/2025	ROCKY @ SANGRAM KISHORE MOHANTY MP		1882/2025
74	D-ABLAPL/11707/2025 ABLAPL/4527/2025	TUNA GARNAIK MP		1883/2025
75	D-MACA/34330/2025 MACA/1101/2025	SK. MOHAMMAD FISAL KADIR MP	KAPILA CHARAN NAYAK	2425/2025
76	D-MACA/42458/2025 MACA/ /	PRAMILA NAYAK MP	DEBASISH PATNAIK	2426/2025
77	D-MACA/42458/2025 MACA/ /	PRAMILA NAYAK MP	DEBASISH PATNAIK	2427/2025
78	D-MACA/27745/2025 MACA/884/2025	NATIONAL INSURANCE COMPANY LTD., MP	SEBTAJANJAN PATTNAIK	2428/2025
79	D-MACA/37864/2025 MACA/ /	MD.AZIMUDDIN AHMAD MP	MANORANJAN MISHRA	2429/2025
80	D-CRLA/942/2019 CRLA/942/2019	BULU @ DASHARATHA SETHI MP	MR. SURYAKANTA DWIBEDI, SAROJ RANJAN SUBUDHI	2808/2025
81	D-CRLA/326/2019 CRLA/326/2019	RAISING HO@BANARA@BANDARA MP	L.BHUYAN	2809/2025
82	D-CRLA/434/2017 CRLA/434/2017	RABINDRA DANDASENA MP	M/S.L.BHUYAN	2810/2025
83	D-CRLA/31871/2025 CRLA/ /	PINTU ADHE MP	SAMARENDRA BAHADUR	2811/2025
84	D-CRLA/31871/2025 CRLA/ /	PINTU ADHE MP	SAMARENDRA BAHADUR	2812/2025
85	D-CRLA/732/2018 CRLA/732/2018	RAM MUNDA MP	L.BHUYAN	2813/2025
86	D-CRLA/31897/2025 CRLA/ /	NILAMANI SETHI MP	NIRANJAN PANDA	2814/2025
87	D-CRLA/31897/2025 CRLA/ /	NILAMANI SETHI MP	NIRANJAN PANDA	2815/2025
88	D-CRLA/31936/2025 CRLA/ /	JAGDISH @ MUNNA GANDHA MP	ANAND JENA	2816/2025
89	D-CRLA/31936/2025	JAGDISH @ MUNNA GANDHA	ANAND JENA	

	CRLA/ /	MP		2817/2025
90	D-CRLA/31940/2025	JAIPRAKASH PRADHAN	ANAND JENA	
	CRLA/ /	MP		2818/2025
91	D-CRLA/31940/2025	JAIPRAKASH PRADHAN	ANAND JENA	
	CRLA/ /	MP		2819/2025
92	D-CRLMC/31849/2025	BANITA SAHU	ARUN KUMAR DAS 1	
	CRLMC/ /	MP		2972/2025
93	D-CRLMC/22030/2024	PRADIPTA KISHOR ROUT	ANANGA KUMAR OTTA	
	CRLMC/3055/2024	MP		2973/2025
94	D-CRLMC/31865/2025	CHANDRAKANT BHANU MOHANTY @ CHANDRAKANT MOHANTY		
	CRLMC/ /	MP		2974/2025
95	D-CRLMC/36392/2024	BULBUL AGARWAL	DEVASHIS PANDA	
	CRLMC/4596/2024	MP		2975/2025
96	D-CRLMC/36389/2024	RAMAWTAR AGRAWAL	DEVASHIS PANDA	
	CRLMC/4600/2024	MP		2976/2025
97	D-CRLMC/38647/2024	SURESH KUMAR AGARWAL	DEVASHIS PANDA	
	CRLMC/4893/2024	MP		2977/2025
98	D-CRLMC/29699/2025	NIRUPAMA NAYAK @ RUBI NAYAK		
	CRLMC/3939/2025	MP		2979/2025
99	D-CRLMC/31884/2025	DEBENDRA MANDAL	SOUMIK SPANDAN TRIPATHY	
	CRLMC/ /	MP		2980/2025
100	D-CRLMC/31888/2025	KALU @ MUKESH KUMAR AGRAWAL @ MUKESH KUMAR AGRAWAL		
	CRLMC/ /	MP		2981/2025
101	D-CRLMC/31885/2025	BIJAYALAXMI DASH	SOMA PATNAIK	
	CRLMC/ /	MP		2982/2025
102	D-CRLMC/31893/2025	BANAMALI SABAR	PRASANTA KUMAR PANDA	
	CRLMC/ /	MP		2983/2025
103	D-CRLMC/31906/2025	JITENDRA BISWAL @ LULU	TRILOCHAN NANDA	
	CRLMC/ /	MP		2984/2025
104	D-CRLMC/31907/2025	SOUMYA RANJAN KANUNGO	JNYANANANDA PANDA	
	CRLMC/ /	MP		2985/2025
105	D-CRLMC/15355/2025	MANORANJAN SAHOO		
	CRLMC/2001/2025	MP		2986/2025
106	D-CRLMC/31916/2025	SUNIL CHANDRA ROY	DEBASISH SAMAL	
	CRLMC/ /	MP		2987/2025
107	D-CRLMC/31930/2025	SUDHANSU JANA@JENA@RAJU	DHANANJAYA DAS	
	CRLMC/ /	MP		2988/2025
108	D-CRLMC/31926/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	
	CRLMC/ /	MP		2989/2025
109	D-CRLMC/31934/2025	SANTOSH KUMAR MAHALIK	SAROJ KUMAR DASH	
	CRLMC/ /	MP		2990/2025
110	D-CRLMC/31958/2025	KAPIL KUMAR GURU	KARUNAKAR DAS	
	CRLMC/ /	MP		2991/2025
111	D-CRLMC/31975/2025	PADMINI BEHERA	RATIKANTA MOHAPATRA	
	CRLMC/ /	MP		2992/2025
112	D-CRLMC/31975/2025	PADMINI BEHERA	RATIKANTA MOHAPATRA	
	CRLMC/ /	MP		2993/2025
113	D-CRLMC/31987/2025	SANTOSH KUMAR NAYAK	DHANANJAYA MUND	
	CRLMC/ /	MP		2994/2025
114	D-CRLMC/32001/2025	PURASTAM @ PURASHTTAM PRADHAN @ PURASTAM		
	CRLMC/ /	MP		2995/2025
115	D-WA/42433/2025	RAGHUNATH SAHOO	ASHOK KUMAR MOHAPATRA	
	WA/ /	MP		4101/2025
116	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A, RASHMI RANJAN DAS	
	WA/197/2024	MP		4102/2025
117	D-WA/42470/2025	HRUSIKESH MISHRA	KARUNAKAR RATH	
	WA/ /	MP		4103/2025
118	D-WA/42444/2025	PRASANNA KUMAR BEHERA	ASHOK KUMAR MOHAPATRA	
	WA/ /	MP		4103/2025
119	D-WA/42471/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4104/2025
120	D-WA/42472/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4105/2025

121	D-WA/42473/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	4106/2025
122	D-WA/42473/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	4107/2025
123	D-WA/42545/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	4108/2025
124	D-WA/42547/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	4109/2025
125	D-WA/42548/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	4110/2025
126	D-WA/42585/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	4111/2025
127	D-WA/42634/2025 WA/ /	PRIYADARSHI SANGRAM KESHARI KHUNDA MP	SONAM MISHRA	4112/2025
128	D-WP(C)/42375/2025 WP(C)/ /	BAIJAYANTI SENAPATI MP	BIJAYA KUMAR PARIDA 2	18427/2025
129	D-WP(C)/42390/2025 WP(C)/ /	LAXMIKANTA KUMAR MP	PAMI RATH	18428/2025
130	D-WP(C)/42392/2025 WP(C)/ /	DEBADUTTA MOHARANA MP	SONALI PRUSTY	18429/2025
131	D-WP(C)/42380/2025 WP(C)/ /	SATYARANJAN PANDA MP	SUKANTA KUMAR DALAI	18430/2025
132	D-WP(C)/42393/2025 WP(C)/ /	DEBASISH MALLICK MP	SONALI PRUSTY	18431/2025
133	D-WP(C)/42395/2025 WP(C)/ /	PRASANTA KUMAR BEHERA MP	SONALI PRUSTY	18432/2025
134	D-WP(C)/42394/2025 WP(C)/ /	SOUMYA RANJAN BARIK MP	SONALI PRUSTY	18433/2025
135	D-WP(C)/42396/2025 WP(C)/ /	BENUDHAR BEHERA MP	SONALI PRUSTY	18434/2025
136	D-WP(C)/42397/2025 WP(C)/ /	KARTIK CHANDRA DAS MP	SONALI PRUSTY	18435/2025
137	D-WP(C)/42382/2025 WP(C)/29361/2025	SASMITA RANI NAYAK MP	SUKANTA KUMAR DALAI	18436/2025
138	D-WP(C)/42399/2025 WP(C)/ /	AKASH KUMAR NAIK MP	SONALI PRUSTY	18437/2025
139	D-WP(C)/42398/2025 WP(C)/ /	CHANDAN DALAI MP	SONALI PRUSTY	18438/2025
140	D-WP(C)/42402/2025 WP(C)/ /	SATYA RANJAN MOHARANA MP	SONALI PRUSTY	18439/2025
141	D-WP(C)/42401/2025 WP(C)/29382/2025	BINMAY DAS MOHAPATRA MP	SONALI PRUSTY	18440/2025
142	D-WP(C)/42384/2025 WP(C)/ /	HARICHARAN NAYAK MP	SUSANTA KUMAR LENKA	18441/2025
143	D-WP(C)/42405/2025 WP(C)/ /	SUDHANSU SAMAL MP	PAMI RATH	18442/2025
144	D-WP(C)/39642/2025 WP(C)/27169/2025	SUBRATA KUMAR MANDAL MP	GYANA RANJAN SETHI	18443/2025
145	D-WP(C)/42407/2025 WP(C)/ /	JALESWAR MALLIK MP	SONALI PRUSTY	18444/2025
146	D-WP(C)/12826/2025 WP(C)/9244/2025	BHABAGRAHI BISWAL MP	BAMADEV BARAL	18445/2025
147	D-WP(C)/42408/2025 WP(C)/ /	AMIT KUMAR ROUT MP	SONALI PRUSTY	18446/2025
148	D-WP(C)/37540/2025 WP(C)/26169/2025	MANAS KUMAR MOHAPATRA MP	SHANTI PRAKASH MOHANTY	18447/2025
149	D-WP(C)/42388/2025 WP(C)/ /	SAROJ KUMAR SAHU MP	SURYAKANTA DASMOHAPATRA	18448/2025
150	D-WP(C)/42411/2025 WP(C)/ /	JITENDRA KUMAR BISWAL MP	SONALI PRUSTY	18449/2025
151	D-WP(C)/42410/2025 WP(C)/ /	PRIYABRAT SAHU MP	KUNAL KUMAR SWAIN	18450/2025
152	D-WP(C)/41226/2025	MD. NAZIMUDDIN	SAROJA KANTA SAMAL	

	WP(C)/28656/2025	MP		18451/2025
153	D-WP(C)/40195/2025 WP(C)/ /	DEEPAK KUMAR MALLIK MP	SAPAN KUMAR LENKA	18452/2025
154	D-WP(C)/42412/2025 WP(C)/ /	DUSMANTA JENA MP	SONALI PRUSTY	18453/2025
155	D-WP(C)/8286/2025 WP(C)/6984/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., BBSR MP		18454/2025
156	D-WP(C)/42414/2025 WP(C)/ /	MANOJ KUMAR DHAL MP	SONALI PRUSTY	18455/2025
157	D-WP(C)/39021/2025 WP(C)/27341/2025	PRASANNA KUMAR NAYAK MP	NIRANJAN LENKA, AMITAV TRIPATHY	18456/2025
158	D-WP(C)/42415/2025 WP(C)/ /	MINAKETAN GIRI MP	KUNAL KUMAR SWAIN	18457/2025
159	D-WP(C)/19825/2025 WP(C)/13587/2025	SANTANU KUMAR DASH MP	MANOJA KUMAR KHUNTIA	18458/2025
160	D-WP(C)/42340/2025 WP(C)/29299/2025	BISWANATH NAIK MP	BHOJARAJ SETHI	18459/2025
161	D-WP(C)/11758/2025 WP(C)/11574/2025	BINOD BISWAL MP	TUSAR KANTAI PRAHARAJ	18460/2025
162	D-WP(C)/42413/2025 WP(C)/ /	ELEENA DASH MP	SRINIVAS MOHANTY	18461/2025
163	D-WP(C)/4845/2025 WP(C)/3930/2025	SUSANTA KUMAR PRUSTY MP	SUBHASREE MOHANTY	18462/2025
164	D-WP(C)/42416/2025 WP(C)/ /	SRIKUMAR SUNDARAY MP	SRINIVAS MOHANTY	18463/2025
165	D-WP(C)/42422/2025 WP(C)/ /	KENDRIKELA G.P.L.F MP	RAJIV KUMAR MAHANTA	18464/2025
166	D-WP(C)/42425/2025 WP(C)/ /	BANSPAL GRAMPANCHAYAT SARIYA SANGH MP	KUMAR MAHANTA	18466/2025
167	D-WP(C)/12640/2025 WP(C)/9150/2025	TIKESWAR NAIK @ NAYAK MP		18467/2025
168	D-WP(C)/42434/2025 WP(C)/ /	SECRETARY KHANTAGHAR GRAM PANCHAYAT MP	CHAYAN KESHARA DECHASANGHA, KEONJHAR	18468/2025
169	D-WP(C)/42435/2025 WP(C)/ /	PRESIDENT, SUNATANGIRI GRAM PANCHAYAT MP	PRATAP KESHARA DECHA. KENDUJHAR	18469/2025
170	D-WP(C)/42437/2025 WP(C)/ /	SECY SARASAPASI GRAM PANCHAYAT MP	SPRITIA KESHARI, KEONJHAR	18470/2025
171	D-WP(C)/42436/2025 WP(C)/ /	SECRETARY BINIDA GRAM PANCHAYAT MP	BRANKESH NARAYAN MOHARPUR, KEONJHAR	18471/2025
172	D-WP(C)/42438/2025 WP(C)/ /	SECRETARY BASANTAPUR GRAM PANCHAYAT MP	PRATAP KESHARA DECHA, KEONJHAR	18472/2025
173	D-WP(C)/42440/2025 WP(C)/29377/2025	SIBA PRASAD DALAI MP	GYANA RANJAN SETHI	18473/2025
174	D-WP(C)/42439/2025 WP(C)/ /	PRESIDENT GRAM PANCHAYAT STARIYAPUR MP	PRATAP KESHARA DECHA	18474/2025
175	D-WP(C)/42443/2025 WP(C)/ /	PRESIDENT TARA GRAM PANCHAYAT STARIYAPUR MP	PRATAP KESHARA DECHA, KEONJHAR	18475/2025
176	D-WP(C)/39430/2025 WP(C)/27221/2025	LIKU BEHERA MP		18476/2025
177	D-WP(C)/42463/2025 WP(C)/ /	KUSUPUR PANCHAYAT LEVEL FEDERATION MP	ANTON KUMAR MOHANTY	18477/2025
178	D-WP(C)/42466/2025 WP(C)/ /	SUBHADRA SINGH MP	PRASANNA KUMAR MISHRA	18478/2025
179	D-WP(C)/42467/2025 WP(C)/ /	BABA SIDHESWAR SELF HELP GROUP, JALANDEPUR, BHADRAK MP		18479/2025
180	D-WP(C)/1127/2025 WP(C)/1908/2025	CHINMAYEE MISHRA MP	BUDHADEV ROUTRAY	18480/2025
181	D-WP(C)/42482/2025 WP(C)/ /	MANAS RANJAN ROUT MP	BHARAT KUMAR MISHRA	18481/2025
182	D-WP(C)/42484/2025 WP(C)/ /	AJAYA KUMAR PRADHAN MP	SUBHADUTTA ROUTRAY	18482/2025
183	D-WP(C)/35992/2025 WP(C)/24811/2025	SOUMYABRATA SAHA MP		18483/2025

184	D-WP(C)/42494/2025 WP(C)/ /	PRASANT KUMAR SAHU MP	AMITAV DAS	18484/2025
185	D-WP(C)/15640/2025 WP(C)/11561/2025	SUNIL LAL MANDAL MP	BIBHUTI BHUSAN SWAIN	18485/2025
186	D-WP(C)/24699/2019 WP(C)/24699/2019	NIRANJAN DAS MP		18486/2025
187	D-WP(C)/42510/2025 WP(C)/ /	HAREKRUSHNA DHAL MP	SAIBRATA RATH	18487/2025
188	D-WP(C)/42520/2025 WP(C)/ /	SUBHRANSHU SEKHAR PADHI MP	SAIBRATA RATH	18488/2025
189	D-WP(C)/15729/2017 WP(C)/15729/2017	SUSANTA KU.BAL MP	M/S.ASIM AMITABH DASH	18489/2025
190	D-WP(C)/42528/2025 WP(C)/ /	ANITA DHAL MP	BISWABIHARI MOHANTY	18490/2025
191	D-WP(C)/42534/2025 WP(C)/ /	SHRINIBASH PARIDA MP	BISWABIHARI MOHANTY	18491/2025
192	D-WP(C)/24697/2025 WP(C)/17731/2025	DAMAYANTI SAHU MP		18492/2025
193	D-WP(C)/20724/2024 WP(C)/11709/2024	PRAKASH CHANDRA SAHOO MP	GOURI MOHAN RATH	18493/2025
194	D-WP(C)/42557/2025 WP(C)/ /	M/S NIGAM MULTI PROJECT, JAGATSINGHPUR MP	SUBRAT MISHRA	18494/2025
195	D-WP(C)/42567/2025 WP(C)/ /	DILLIP KUMAR MALIK MP	SONALI PRUSTY	18495/2025
196	D-WP(C)/42573/2025 WP(C)/ /	MANOJ KUMAR BEHERA MP	SONALI PRUSTY	18496/2025
197	D-WP(C)/42577/2025 WP(C)/ /	BIJAY PRADHAN MP	SONALI PRUSTY	18497/2025
198	D-WP(C)/42583/2025 WP(C)/ /	JAGABANDHU JENA MP	SONALI PRUSTY	18498/2025
199	D-WP(C)/42588/2025 WP(C)/ /	PADMALOCHAN ROUT MP	SONALI PRUSTY	18499/2025
200	D-WP(C)/42592/2025 WP(C)/ /	MD. IQBAL MP	AKSHAYA KUMAR JENA	18500/2025
201	D-WP(C)/22982/2025 WP(C)/15869/2025	M/S EFFWA INFRA AND RESEARCH LTD., MP	BHISHM BAR JENA	18501/2025
202	D-WP(C)/42576/2025 WP(C)/ /	SANTOSHI MOHAPATRA MP	SIDDHANT SARANGI	18502/2025
203	D-WP(C)/42601/2025 WP(C)/ /	NIRMAL CHANDRA JENA MP	KUNAL KUMAR SWAIN	18503/2025
204	D-WP(C)/42604/2025 WP(C)/ /	CHAITANYA MAHANANDA MP	SUBHADUTTA ROURTRAY	18504/2025
205	D-WP(C)/42611/2025 WP(C)/ /	BENU DHAR PRADHAN MP	AMITABH MISHRA	18505/2025
206	D-WP(C)/20241/2020 WP(C)/20241/2020	JOGENDRA SINGH MP	S.N.SHARMA	18506/2025
207	D-WP(C)/42619/2025 WP(C)/ /	SAMALESWARI VENTURE PVT. LTD., MP	KALYAN KUMAR MISRA	18507/2025
208	D-WP(C)/42606/2025 WP(C)/ /	AMARESWAR MOHARANA MP	SURESH CHANDRA DASH	18508/2025
209	D-WP(C)/31504/2025 WP(C)/22056/2025	CHANDAN KUMAR MAJHI MP		18509/2025
210	D-WP(C)/30383/2025 WP(C)/21515/2025	GADADHAR SAHU MP	SUBHRANSU BHUSAN MOHANTY	18510/2025
211	D-WP(C)/42625/2025 WP(C)/ /	M/S TD CONSTRUCTION, SUNDERGARH MP	SABYASACHI PANDA	18511/2025
212	D-WP(C)/42624/2025 WP(C)/ /	SATYA SWARUP PATTANAIK MP	KABERI MOHANTY	18512/2025
213	D-WP(C)/42626/2025 WP(C)/ /	SHANTILATA KHUNTIA MP	KAMAL BEHARI PANDA	18513/2025
214	D-WP(C)/42609/2025 WP(C)/ /	RABINDRA PRASAD TRIPATHY MP	DEEPAK KUMAR MOHAPATRA	18514/2025
215	D-WP(C)/42630/2025	MASOOD AKRAM	AMIT PRASAD BOSE	

	WP(C)/ /	MP		18515/2025
216	D-WP(C)/42642/2025	SASMITA NAYAK	ANANDA PRAKASH DAS	
	WP(C)/ /	MP		18516/2025
217	D-WP(C)/42383/2025	SUBASH CHANDRA ROUT	SIBANANDA PATRA	
	WP(C)/ /	MP		18516/2025
218	D-WP(C)/42617/2025	TAPASWINI PANDA	RAJJEET ROY	
	WP(C)/ /	MP		18517/2025
219	D-WP(C)/42645/2025	SECY SANTARAPUR GRAM PANCHAYAT	PRATAP KESHARI DEO	
	WP(C)/ /	MP		18518/2025
220	D-WP(C)/42647/2025	SECY BHOLABEDA G.P.L.F., KEONJHAR	PRATAP KESHARI DEO	
	WP(C)/ /	MP		18519/2025
221	D-WP(C)/42650/2025	M/S VEENA SARAF, CHAULIAGANJ	SUNIL MISHRA	
	WP(C)/ /	MP		18520/2025
222	D-WP(C)/42653/2025	DILLIP KUMAR MALLICK	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		18521/2025
223	D-WP(C)/42652/2025	PRESIDENT BADA PICHULA GRAM PANCHAYAT	PRATAP KESHARI DEO	
	WP(C)/ /	MP		18522/2025
224	D-WP(C)/42654/2025	PRESIDENT OF PADIAPATNA GRAM PANCHAYAT	PRATAP KESHARI DEO	
	WP(C)/ /	MP		18523/2025
225	D-WP(C)/42656/2025	SECRETARY TORANI POKHARI GRAM PANCHAYAT	PRATAP KESHARI DEO	
	WP(C)/ /	MP		18524/2025
226	D-WP(C)/42657/2025	PRESIDENT PATILO GRAM PANCHAYAT	PRATAP KESHARI DEO	
	WP(C)/ /	MP		18525/2025
227	D-WP(C)/42658/2025	PRESIDENT DHENKUKOTE GRAM PANCHAYAT	PRATAP KESHARI DEO	
	WP(C)/ /	MP		18526/2025
228	D-WP(C)/42659/2025	PRESIDENT OF BADAMASINABILLA GRAM PANCHAYAT	PRATAP KESHARI DEO	
	WP(C)/ /	MP		18527/2025
229	D-WP(C)/42660/2025	RUPAK KUMAR MOHANTY	JAYDEEP PAL	
	WP(C)/ /	MP		18528/2025